



**OFFICE OF THE DISTRICT AND SESSIONS JUDGE, KANGRA
AT DHARAMSHALA-H.P.**

No.DSJ/EC/(4-9)/2020-

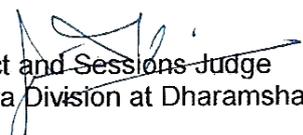
Dated:- **01.12.2020**

*** OFFICE ORDER ***

Whereas in the prevailing situation and increase/spread of COVID-19 cases in the Courts of Civil and Sessions Division, Kangra, it has become imperative to take the preventative measures strictly, to contain the spread of COVID-19 cases in the Courts, in order to ensure the safety of all, working in the Courts.

Therefore, it is directed that every office shall prepare a list of the officials, who are proceeding on leave of any kind and leaving the station on account of such leave, so that his travel history is available with that office, while taking action in COVID-19 cases. Such travel history shall be shared by that office with this office, through e-mail, weekly.

It is also directed that unnecessary visits/movements in crowded/community spread prone places, social gathering/functions, shopping outside the headquarter, shall be avoided by all the Officers/Officials and leave/station leave, shall be availed in exceptional/emergent circumstances only, till further orders. The Officers/Officials, who have proceeded outside the headquarter(s) on any kind of leave for more than three days, or has attended any social function/marriage, shall produce Rapid Antigen Test (RAT) report, on return. The instructions regarding social distancing issued by the Hon'ble High Court, this office and as well as health advisories by the State Government, are to be adhered to in letter and spirit, by all concerned.


District and Sessions Judge
Kangra Division at Dharamshala

Endst No.DSJ/EC/(2-14)/2020- **9311-9336**

Dated:- **01.12.2020**

Copy forwarded to:-

1. All the Judicial Officers of this Civil and Sessions Division for information and necessary action.
2. Superintendent of this Office, to prepare and put up the list of the Judicial Officers, proceeding on leave.
3. The Daftri of this office. He is directed to get it noted from all the staff.
3. The Assistant Programmer of this office for information and necessary action. He is directed to upload the same on the District Courts Website for information.
4. Guard file.


District and Sessions Judge
Kangra Division at Dharamshala